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**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 27/2/2017 AT 10.30 AM**

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

APPLICATION NUMBER :

PETITION NUMBER : TCP/30/2016

NAME OF THE PETITIONER(S) : N.Kannan

NAME OF THE RESPONDENT(S) : Sri Selvanarayana Packaging P Limited & 8 others

UNDER SECTION : 235, 237, 397, 398, 399, 402, 403 and 406 r/w Sch XI

S.No. NAME (IN CAPITAL) **DESIGNATION** **SIGNATURE**

REPRESENTATION BY WHOM

(1) T.V.P. Sai Vihari
Sanjeev Kumar
Anil Vihari

J. ARUL MOZHI

Counsel for
Petitioner

Respondent 1, 2, 3, 5

T.V.P. Sai Vihari

J. Arulmozhi

ORDER

Shri T V P Sai Vihari, counsel for petitioner present. Shri J Arulmozhi, counsel representing senior counsel for R1, R2, R3 & R5 present. Both the parties sought time for final hearing. Time extended at their request. Put up on **14.03.2017 at 10.30 A.M.**


(K. Anantha Padmanabha Swamy)
Member (Judicial)